NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 14.12.2020

NOTICE

Take notice that the following matter listed on 18.12.2020 in the Court - III will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App (AT) No.	Axis Nirman and Industries Ltd.	Purti Marwaha	Abhijit Sinha-R2
	175 of 2017	& Anr.		Jasmine Damkewala
		Vs.		
		Hotel Birsa Pvt. Ltd. & Ors.		
	Part Heard			

Copy to: -

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar

Notice Board
Website: www.nclat.nic.in